

Special Organising Committee for IX Asian Games entered into an agreement with M/s Meetco of Dubai, according to which sole rights to advertise within and inside all sports venues of IX Asian Games were given to them. The agreement allowed MEETCO to sell, exploit, assign, either wholly or partly, the rights under the agreement to anyone else and under this clause MEETCO, Dubai assigned the rights to MEETCO (London) Ltd., MEETCO, Dubai was required to pay for these rights an amount of US \$ 6 Million by the 30th October, 1982. The party, however, did not pay any amount to Special Organising Committee till the 31st October, 1982 and raised a dispute about television coverage. On 1st November 1982, Special Organising Committee, therefore, terminated the said agreement with MEETCO, Dubai. Special Organising Committee have referred the matter to arbitration which is pending proceedings before the Arbitration Tribunal.

After terminating the Agreement, Special Organising Committee, undertook advertising on its own and the limited time available to it, was able to generate a revenue of Rs. 41,73,400/- by its own efforts.

#### Remunerative Price for Agricultural Produce

5459. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are having any proposal to fix up remunerative prices for the various agricultural produce for the years 1983, 1984 and 1985; and

(b) if so, the details thereof ?]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) The policy of the Government is to ensure remunerative prices to the farmers for their produce. Pro-

urement/support prices are fixed by the Government on a year-to-year basis in the light of recommendations made by the Agricultural Prices Commission (APC) and after taking into consideration the views of the Central Ministries, Planning Commission, State Governments, etc. While making recommendations on the level of procurement/support prices for different crops, the APC takes into account a number of factors, such as, available data on the cost of production, changes in input prices, inter-crop variations, changes in the terms of trade between agricultural and non-Agricultural sectors, general economic conditions prevailing in the country, etc. The procurement/minimum support prices of Kharif crops of 1982-83, operative for the marketing year generally ending in September, 1983, have been already announced. Support price of gram and mustard crops operative upto March, 1984 have also been announced. The procurement price of wheat which would be operative upto March, 1984 is under the consideration of the Government.

#### गुजरात में प्राकृतिक आपदाएं

5460. श्री छीतू भाई गामित : क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1977 से 1982 तक गुजरात पर कितनी बार प्राकृतिक आपदायें आईं ;

(ख) उनका स्वरूप क्या था और प्रत्येक आपदा के कारण कितनी हानि हुई ;

(ग) गुजरात सरकार द्वारा प्रत्येक आपदा के लिए केन्द्र सरकार से कितनी राशि मांगी गई और केन्द्र सरकार द्वारा वास्तव में कितनी सहायता दी गई ; और

(घ) क्या केन्द्र सरकार ने गुजरात को ऐसी प्राकृतिक आपदाओं से बचाने के लिए बृहत योजना तैयार की है अथवा तैयार करने का विचार किया है ?